

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

102. C.P.(IB)-813(MB)/2023

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **26.06.2024**

NAME OF THE PARTIES: Madhuram Fabrics Private Limited.

Appearance

For Petitioner : Adv. Yahya Batawala

For Respondent : None appeared

SECTION 10 OF THE IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Pursuant to order dated 08.09.2023 learned counsel for the petitioner submits that the affidavit of service has been filed. On perusal of the affidavit of service it is seen that 5 Financial creditors have been served. Out of 230 operational creditors, service is effected on 161 creditors and 69 consignments have returned unserved. Learned counsel for the petitioner seeks another opportunity to serve the balance creditors. Permission is granted to serve the balance creditors by all possible modes including hand delivery/ speed post etc. and file affidavit of service well before the next date of hearing. List the matter for further consideration on **23.08.2024**.

Sd/-

CHARANJEET SINGH GULATI
Member (Technical)
Prajakta

Sd/-

LAKSHMI GURUNG
Member (Judicial)